

Central Administrative Tribunal  
Principal Bench

O.A. No. 1620 of 1998

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New Delhi, dated this the 21st January, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mr. Kuldip Singh, Member (J)

S/Shri

1. Surender Prasad,  
S/o late Shri Rudri Dutt,  
R/o B/77, Kidwai Nagar (East),  
New Delhi-110023.
2. Girish Chandra Pant,  
S/o late Shri B.C. Pant,  
R/o 77A, LIG Flats,  
Tulsi Niketan (Near Subhash Place),  
Bhopra, Ghaziabad.
3. Prem Lal Sharma,  
S/o late Shri Kulanand Sharma,  
R/o E/315, Kidwai Nagar (East),  
New Delhi-110023.
4. Pramod Upreti,  
S/o Shri Bishamber Dutt Upreti,  
R/o A/440, Durga Vihar,  
Devli Extension,  
New Delhi-110062.
5. Prem Chander,  
S/o Shri Amla Nand,  
R/o 335, Aliganj, Lodhi Road,  
New Delhi-110003. .... Applicants

(Applicants Shri Surender Prasad  
& Shri Prem Chander in person)

Versus

1. Union of India through  
the Secretary,  
Ministry of Personnel & Public Grievances etc.  
Dept. of Personnel & Training,  
New Delhi.
2. Central Vigilance Commission,  
through its Secretary,  
Bikaner House, 1st Floor,  
Pandara Road,  
New Delhi-110011. .... Respondents

(By Advocate: Shri D.S. Jagotra)

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(A)

ORDER (Oral)BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicants seek regularisation as LDCs from the date from which they are discharging the duties.

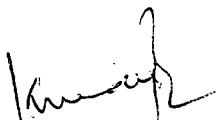
2. We have heard Applicant No.1 Shri Surender Prakash and Applicant No.5 Shri Prem Chander on behalf of applicants. Shri D.S. Jagotra appeared who was assisted by Departmental Representative, appeared on behalf of Respondents and has been heard.

3. Shri Jagotra draws our attention to the Respondents' Office Orders dated 21.12.99 and 31.12.99 copies of which are taken on record, by which all applicants save applicant No.5 Shri Prem Chander have been appointed as L.D.Cs subject to the decision of the Tribunal in the present O.A. In regard to Applicant No.5 Shri Prem Chander we are informed that he has separately appeared in the test conducted by the Staff Selection Commission, the of which results are awaited. Meanwhile he has been reverted from the post of L.D.C.

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4. In regard to Applicant No.1 to 4 Respondents' Respondents' orders dated 21.12.99 and 31.12.99 are confirmed and made absolute. In so far as Applicant No.5 Prem Chander is concerned, the results of the test conducted by Staff Selection Commission should be awaited and meanwhile Respondents should examine the possibility of reengaging him as L.D.C. on ad hoc basis subject to availability of vacancy.

5. The O.A. stands disposed of accordingly.  
No costs.

  
(Kuldip Singh)  
Member (J)

  
(S.R. Adige)  
Vice Chairman (A)

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